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FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

[Date] 16.3.2023

To Mahesh Kumar Gupte

The Interim Resolution Professional / Resolution Professional

[Name of the Insolvency Resolution Professional / Resolution Professional]

[Address as set out in public announcement]

From Satish Das

[Name and address of the operational creditor]

Subject: Submission of proof of claim.

Madam/Sir,

[Name of the operational creditor], hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of [name of corporate debtor]. The details for the same are set out below:

PARTICULARS	
1. NAME OF OPERATIONAL CREDITOR	SATISH DAS
2. IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR <small>(IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)</small>	Aadhar 640369328902 PAN - AACPP0239N
3. ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	1201, Aphrudite, Raheja Acropolis II, Deonar Pada Road, Chembur, Mumbai - 400088 / Satish.d2305@gmail.com
4. TOTAL AMOUNT OF CLAIM <small>(INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)</small>	RS 55,00,000/-
5. DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	CAR BAZAAR India Receipt 508 dated 22/11/18 - Booking amount CAR BAZAAR mail dt 11.6.19 for payment of full amt of Rs 3427619 CAR BAZAAR Receipt dt 28.1.19 for 3427.619 CAR BAZAAR Chembur - Abhyudaya co. opdt dt 20-7-19 for 3802.80 Axis Bank cheque Band Memo dated 30-7-19
6. DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	copy of FIR 0046932 dated 18.11.19 copy of FIR 0085572 dated 27.11.19
7. DETAILS OF HOW AND WHEN DEBT INCURRED	my letter dated 16-6-19 to station incharge Govandi.

- 9. Axis Bank Return Memo dated 30.7.2019
- 10. Copy of my letter to Govandi Police Station dated 16-6-2019
- 11. Copy of FIR 0046932 dated 18.11.19
- 12. Copy of FIR 0085572 dated 27-11-19

(2)

8.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	—
9.	DETAILS OF: <i>a.</i> any security held, the value of security and its date, or <i>B.</i> any retention of title arrangement in respect of goods or properties to which the claim refers	—
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	Axis Bank Ltd, Fort Saving Bank A/c 004010100006564
11.	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	

Signature of operational creditor or person authorised to act on his behalf
 [Please enclose the authority if this is being submitted on behalf of an operational creditor]

Name in BLOCK LETTERS SATISH DAS

Position with or in relation to creditor BUYER.

Address of person signing 1201 Aphrodite, Raheja Acropolis II, Deonar Pada Road, Chembur, Mumbai - 400088

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

PAN - AACPD0239N.

Aadhar Card → 6403 6932 8902

DECLARATION

I, [Name of claimant], currently residing at [insert address], hereby declare and state as follows:-

1. [Name of corporate debtor], the corporate debtor was, at the insolvency commencement date, being the.....day of.....20....., actually indebted to me in the sum of Rs. [insert amount of claim]. 55,00,000 | -
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: [Please list the documents relied on as evidence of claim].

3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.

- Booking amount Rs 50000/- Copy of Oriental Bank No 05212011022024 dt 22-12-2018
- 2. Car Bazaar screening sheet No 3492915
- 3. Car Bazaar delivery letter dated 9-4-18
- 4. Car Bazaar Receipt 508 dt 22-12-18 for Rs 50,000/-
- 5. Car Bazaar Receipt 534 dt 28-01-19 for Rs 34,27,619
- 6. Govandi Police Station letter dt 20-6-19 acknowledging receipt of complaint
- 7. My letter dated 14-0-19 to Police Commissioner
- 8. Copy of car Bazaar copy Abhyuda Co-op Bld dt 19-7-2019 for Rs 38,02,480/-

Continued above

4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:
[Please state details of any mutual credit, mutual debts, or other mutual dealings, between the corporate debtor and the creditor which may be set-off against the claim].

Date: 16-03-2023

Place: Mumbai

[Signature]
(Signature of the claimant)

VERIFICATION

I, *[Name]* the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at ... on this 16.. day of March, 2023

[Signature]
(Signature of the claimant)

[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary and in the case of other entities, an officer authorised for the purpose by the entity].

पहिली खबर

0085572

FIRST INFORMATION REPORT

फौजदारी प्रक्रिया संहितेच्या कलम १४ अन्वये (Under Section 154 Cr. P.C.)

1. राज्य महाराष्ट्र जिल्हा पुणे, पोलीस ठाणे उतरेगाव पहिली खबर क्र. ६०४ वर्ष. २०१९ दिनांक २०/११/१९
State District Police Station FIR No. Year Date
2. (i) अधिनियम Act. शा.द.वी., कलमे Sections ४२०, ३४
(ii) अधिनियम Act. शा.द.वी., कलमे Sections.
(iii) इतर अधिनियम व कलमे Other Acts and Sections.
3. (a) अपराधाची घटना : वार दि. २२/११/१९ वेळ ते ११:३० वा वेळ पर्यंत.
Occurrence of offence : Day Date from Time Date to Time
वेळेचा अवधी (प्रहर) (योग्य ठिकाणी अशी खूण करा) (Tick applicable portion).
(1) 00.00 ते 03.00 (2) 03.00 ते 06.00 (3) 06.00 ते 09.00 (4) 09.00 ते 12.00 (5) 12.00 ते 15.00
(6) 15.00 ते 18.00 (7) 18.00 ते 21.00 (8) 21.00 ते 24.00 (9) 06.00 ते 18.00 (5) 18.00 ते 06.00
- (b) पो. ठा. ला माहिती मिळाल्याची तारीख १०/११/१९ वेळ १४:०६
Information received at P. S. Date Time
- (c) गुन्हा दाखल झालेचा सर्वसाधारण स्टेशन डायरीचा नोंद क्र. ४३/१९ तारीख २०/११/१९ वेळ १२:३६ वा.
General Diary Reference : Entry No. Date Time
4. माहितीचा प्रकार Type of Information : सहाय, लेखी / तोंडी Written / Oral लेखी (नकाद गर्ज)
5. गुन्हा घडल्याचे ठिकाण (a) पोलीस ठाण्यापासून अंतर व दिशा १ कि. मी. उत्तरे नाव व क्र. उतरेगाव
Place of Occurrence : (a) Direction and distance from P. S. Chouki / Beat / O.P. Name and No.
(b) गुन्हा घडल्याचे ठिकाणाचे नाव पोस्ट ऑफिस क्र. ३०४, १ वा गल्ली गल्ली नाका रस्त्याचे नाव को. गोंप
Address of Occurrence Name No. If any Ward Name of road
जवळचे ओळख चिन्ह / ठिकाण सो. बि. नि. गाव पोस्ट ता. उतरेगाव जिल्हा पुणे राज्य पुणे
Nearest identifiable place Village Post Taluka Dist. State
(c) पोलीस ठाणेचे हद्दीबाहेर असल्यास त्या पो.स्ट.चे नाव उतरेगाव, तालुका उतरेगाव, जिल्हा पुणे, राज्य पुणे
In case, outside the limit of this Police Station Taluka Dist. State
6. तक्रारदार / खबर देणाराचे नाव व पत्ता Complainant / Informant : Permanent Address.
(a) नाव श्री. सतिश राम (b) वडिलांचे / पत्नीचे नाव ए.ए. रामन
Name Father's / Husband's Name
(c) जन्म तारीख व वय ६३ वर्षे (d) राष्ट्रीयत्व भारतीय फोन नं. ९८२९९९९६९
Date of Birth and Age Nationality Phone No.
(e) पारपत्र क्रमांक — दिल्याचा दिनांक — दिल्याचे ठिकाण — (f) व्यवसाय सेवानिष्ठ
Passport No. Date of Issue Place of Issue Occupation
(g) धर्म Religion हिंदू जात Caste — जनजात Sub-Caste —
(h) पत्ता —, गल्ली / सर्व्हे नं. — घर / नाव नं. — फोन / मो. नं. — पॅन नं. — वोटर्स नं. —
Address : Ward House Name No. Phone/Mo. No. PAN No. Card No.
रस्त्याचे नाव १२०९, जवळचे ठिकाण पोस्ट — पोस्ट — पोस्ट —
Road Nearest identifiable place Village Post P. Stn.
तालुका उतरेगाव जिल्हा पुणे राज्य पुणे Present Address
7. माहिती असलेल्या आरोपीचे नाव व पत्ता (आवश्यक असल्यास स्वतंत्र कागद जोडावा.) (संशयिताचे वर्णन प्र. ख. रिपोर्टच्या फॉर्म 1-B वर वेगळ्या शिटवर घेऊन तपासक अंमलदाराच्या प्रथम खबरीला व सं. अभियोक्ता यांच्या फाईलला जोडावे.)
Details Name and Address of known Accused (Attach separate sheet, if necessary.) (If suspect particular of physical feature write on form 1-B of attach FIR 1-B to Case Diary)
० किरण सुरेश सिन्हा, २१.६१, गार्डन स्टार, न्यु लिंक रोड
कादरपामा, बहिरा (१) पुणे ० सविता किर्ण सिन्हा,
३६ निधी सपाट, २१.६१ गार्डन स्टार, पुणे.

(6)

यादील फिजिदि नाके श्री. अतिश फास यांला
मुरज सिद्धास गायकवाड यांनी सोबडी
पोलीस ठाणे, पुंथर या ठिकाणी नोंदलि-
लेला अबाध फास लगेद गुंफेवादील घुस
इबाडी राहवाल संशोधनान यात.

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(समील बाविकाळ.)

पोलीस ११. निरीसक
सोपानाव पो. हात पुंथर.

तक्रार मजती सजिलार चौकशी
कसब नथा प्रा. वरिष्ठाची
पाठ्याची वेळ.

8. तक्रारदाराने / फिर्यादीने तक्रार करण्याकरिता झालेल्या विलंबाची कारणे
Reasons for delay in reporting by the Complainant / Informant
9. चोरीस गेलेल्या/अंतर्भूत मालमत्तेचा तपशील (आवश्यकतेनुसार नमुना फॉर्म जोडावा)
Particulars of properties stolen and involved (Attach necessary Proforma) write down details on blank back page.

10. (a) चोरीस गेलेल्या / अंतर्भूत मालमत्तेचे एकूण मूल्य 34,77,619/- रु. ची फलवणुफ
Total Value of properties stolen /involved

(b) चोरीची मिळालेली मालमत्ता (Recovered Properties)

11. अकस्मात मृत्यू / अपघाती मृत्यू असल्यास त्याचा क्रमांक
Unnatural / Accidental Death Case No. if any

12. पहिल्या खबरीची थोडक्यात हकिगत (आवश्यक असल्यास स्वतंत्र कागद जोडावा) सविस्तर पाठीमागील कोऱ्या पानावर लिहावे.
First Information brief contents (Attach separate sheet, if required) : Detail write down back blank page.

यातील नमुना सजिलार वेळी व ठिकाणी यातील काळाम नु. 07
मधील सजिलाराने मापमापदान सांगितलेले कलम यातील
फिर्यादी याचा सिलसुस Model G4, CWD, 8AT Colour
Nagav Blue कि काय विकस करताना. 30.77,619/- रु. ची फिर्यादी याचा फलवणुफ
करीब 30.77,619/- रु. ची फिर्यादी याचा फलवणुफ
करीब 30.77,619/- रु. ची फिर्यादी याचा फलवणुफ

13. केलेली कार्यवाही - 1. वरील फिर्यादीवरून कॉलम नं. 2 मधील कलमाप्रमाणे गुन्हा दाखल करून तपासावर घेतला, तपास करण्याचे आदेश दिले
त्या तपासिक अंमलदाराचे नाव व हुदा :

पो.ड.नि. मनीष बाविका.

2. तपास नाकारण्यात आला त्याचे कारण,

3. दुसऱ्या पोलीस ठाण्याकडे वर्ग करण्यात आला. पोलीस स्टेशन, जिल्हा, राज्य

Action taken : Since the above information reveals Commission of offence (s) u/s as mentioned at Item No. 2 :

(1) Registered the case and took up the Investigation or Directed (Name of I.O.) Rank No. to take up the Investigation or

(2) Refused Investigation due to (3) Transferred to P. S. District on point of jurisdiction.

तक्रारदाराने / फिर्यादीने फिर्याद वाचून पाहिली. फिर्याद बरोबर लिहिली असल्याचे पाहून / वाचून / ऐकून बरोबर नोंदविली असल्याचे त्याने मान्य केले व त्याची एक प्रत त्यास विनामूल्य देण्यात आली.

F.I.R. read over to the Complainant / Informant, admitted to be correctly recorded and a copy given to the Complainant / Informant, free of cost.

(R.O.A.C.)

0019 मन्वजे गोवडी
को.ड.नि. कडून प्राप्त
Signature and Thumb impression of the Complainant / Informant.

पोलीस ठाणे प्रभारी अधिकाऱ्याची सही.
Signature of Officer in-charge, Police Station
संपूर्ण नाव Name मनीष बाविका
पदनाम Rank पो.ड.नि.
तपासिक अं. चा कोड क्र.
Posting मनीष बाविका पो.ड.नि.
Code No. of I.O.

15. 1. न्यायालयास सादर केल्याची तारीख
1. Date and time of submitted to the Court.

प्रत, 2. फिर्यादी, 3. पोलीस अधीक्षक (संगणक),
Copy to 2. Complainant, 3. Supdt. of Police (Computer),

4. तपासिक अंमलदार, 5. रथळ प्रत.
4. Inv. Officer, 5. Office Copy.

पहिली खबर

FIRST INFORMATION REPORT

0046932

फौजदारी प्रक्रिया संहितेच्या कलम १५४ अन्वये (Under Section 154 Cr. P.C.)

1. राज्य महाराष्ट्र, जिल्हा मुंबई, पोलीस ठाणे गोवंडी, पहिली खबर क्र. 00/19 वर्ष 2019 दिनांक 18/11/19

2. (i) अधिनियम Act भा.दं.वि. कलमे Sections 420, 34 (ii) अधिनियम Act (iii) इतर अधिनियम व कलमे Other Acts and Sections

3. (a) अपराधाची घटना : वार दि. 22/12/18 ते दि. 11/06/19 वेळ दरम्यान Occurrence of offence : Day Date from Time Date to Time

वेळेचा अवधी (प्रहर) (योग्य ठिकाणी अशी खूण करा) (Tick applicable portion). (1) 00.00 ते 03.00 (2) 03.00 ते 06.00 (3) 06.00 ते 09.00 (4) 09.00 ते 12.00 (5) 12.00 ते 15.00 (6) 15.00 ते 18.00 (7) 18.00 ते 21.00 (8) 21.00 ते 24.00 (9) 06.00 ते 18.00 (5) 18.00 ते 06.00

(b) पो. ठा. ला माहिती मिळाल्याची तारीख दि. 17/06/19 वेळ - Information received at P. S. Date Time

(c) गुन्हा दाखल झालेचा सर्वसाधारण स्टेशन डायरीचा नोंद क्र. 23/19 तारीख 18/11/19 वेळ 12:30 वा. General Diary Reference : Entry No. Date Time

4. माहितीचा प्रकार Type of Information समक्ष लेखी / तोंडी Written / Oral लेखी (तक्रार झाली)

5. गुन्हा घडल्याचे ठिकाण (a) पोलीस ठाण्यापासून अंतर व दिशा चौकी / बीट / दूरक्षेत्र नाव व क्र. Place of Occurrence : (a) Direction and distance from P. S. Chouki / Beat / O.P. Name and No.

(b) गुन्हा घडल्याचे ठिकाणाचे नाव ऑफिस क्र. 4, लक्ष्मी रस्त्याचे को. Address of Occurrence Name No. if any Ward Name of road जवळचे ओळख चिन्ह / ठिकाण शा. सो. वि. नं. 24, तालुका शा. वि. (गोरेगाव) Nearest identifiable place मुंबई Village Post Taluka Dist. State

(c) पोलीस ठाणेचे हद्दीबाहेर असल्यास त्या पो.स्टे.चे नाव गोरेगाव पो. ठाणे. जिल्हा मुंबई राज्य महाराष्ट्र. In case, outside the limit of this Police Station Taluka Dist. State

6. तक्रारदार / खबर देणाराचे नाव व पत्ता Complainant / Informant : Permanent Address.

(a) नाव स्त्री. सनिशा बास. (b) वडिलांचे / पत्नीचे नाव ए. व्ही. बास. Name Father's / Husband's Name

(c) जन्म तारीख व वय 63 वर्ष. (d) राष्ट्रीयत्व भारतीय. फोन नं. 9821611169. Date of Birth and Age Nationality Phone No.

(e) पारपत्र क्रमांक दिव्याचा दिनांक दिव्याचे ठिकाण (f) व्यवसाय सेवानिवृत्त. Passport No. Date of Issue Place of Issue Occupation

(g) धर्म Religion हिंदू जात Caste जनजात Sub-Caste

(h) पत्ता 1201, गल्ली / भा. नं. 2, को. नं. 2, शा. वि. नं. 2, तालुका शा. वि. (गोरेगाव) Address Ward House/Name No. Phone/Mo. No. PAN No. Card No.

रस्त्याचे नाव पाडा रोड, इलिकॉम फव्हरी जवळ येथे मुंबई. Road Nearest identifiable place Village Post P. Stn.

तालुका जिल्हा मुंबई राज्य महाराष्ट्र सध्याचा पत्ता वरील पत्ता Taluka Dist. State Present Address

7. माहिती असलेल्या आरोपीचे संपूर्ण नाव व पत्ता (आवश्यक असल्यास स्वतंत्र कागद जोडावा.) (संशयिताचे वर्णन प्र. ख. रिपोर्टच्या फॉर्म 1-B वर वेगळ्या शिटवर घेऊन तपासक अंमलदाराच्या प्रथम खबरीला व सं. अभियोक्ता यांच्या फाईलला जोडावे.)

Details Name and Address of known Accused (Attach separate sheet, if necessary.) (If suspect particular of physical feature write on form 1-B of attach FIR 1-B to Case Diary.)

1. किरण सुरेंद्र सिन्हा राशि 501, नॉर्थन स्टार, न्यू मिक रोड, कांवरपाडा व्हिलेज (प.) मुंबई 2. सविता किरण सिन्हा

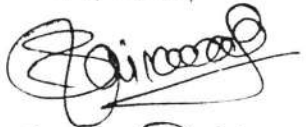
Y.P.P.-800 Reg.-(25x6=150 Lvs.)-2-2018-PA3 (K) 829 अफ. निधी आयुष्य राशि 501, नॉर्थन स्टार, न्यू मिक रोड,

(8)

दि. 18/11/19.

श्री. सतिश दास वय- 68 वर्ष व्यवसाय-
सेवानिवृत्त रा. दि. 1201, ऑफोडाई 2, बहेजा
ऑफोपोलिक्स- 2 देवनागर पाडा रोड, रेडिकॉम
फैक्टरीजवळ, येवूर मुंबई- 88 यांच्या
सक्वितर जबाब स्वतंत्र कागदपत्र संगणकी-
करण करण्यात आला असून तीच गुण्याची
प्रथम खबर संवाहण्यात आली आहे.

समक्ष



(सुरज विहाम-शाथकळ)
पोलीस उपनिरीक्षक
गोपनी पोलीस ठाणे,
मुंबई.



(श्री. सतिश दास)

ले

स.पा.आं. व.न. पा.न. (गुन्ही)

18 NOV 2019

श्री. सतिश दास वय-६३ वर्ष व्यवसाय-सेवानिवृत्त रा.टि. १२०१, अफ्रोडाईट, रहेजा अक्कोपॉलीस -२, देवनार पाडा रोड, टेलिकॉम फॅक्टरीजवळ, चेंबुर मुंबई-८८ म्ने.क. ९८२१६१११६९

मी वरीलप्रमाणे असून वर नमुद पत्त्यावर सन २०१० पासून कुटुंबासह राहतो. माइया कुटुंबात मी, माझी पत्नी नामे. राधिका वय-५३ वर्ष, मुलगी नामे श्रुती वय-२८ वर्ष, माझी सासू नामे राहिणी वय-८३ वर्ष असे एकत्रीत कुटुंबात राहतो. मी स्वतः यापुर्वी अॅक्सीस या खाजगी बॅकेत सिनिअर व्हाईस प्रेसिडेंट म्हणून नोकरी करत होतो, सध्या मी सेवानिवृत्त झालेलो आहे. माझी पत्नी नामे राधिका ही सेंट्रल जीएसटी ऑफिस चर्चगेट येथे सुप्रिंटेंडन्ट या पदावर नोकरी करते, त्यातुन मिळणा-या उत्पन्नावर माझा व माझे कुटुंबाचा उदरनिर्वाह चालतो.

मी व माइया पत्नीने मिळून कार बाझार ऑटोमोबाईल प्रा. लि. पत्ता- ऑफिस क. ३ व ४, १ ला माळा, वैभव को.ऑप.हौ.सो., बि. नं. २४, शास्त्रीनगर, गोरेगाव पश्चिम मुंबई येथून दिनांक २२/१२/२०१८ रोजी Alturas Model G4, 4WD, 8AT Colour- Regal Blue ही बुक केलेली होती. त्यासंदर्भाने मी त्यावेळी ५०,०००/- बुकींग अमाउन्ट म्हणून दिलेली होती. त्यानंतर कार बाझार च्या ऑफिस मधून मला माइया ईमेल आयडीवर एक मेल आला, त्यामध्ये त्यांनी मला बॅलन्स अमाउन्ट ३४,२७,६१९/- रु. भरण्यास सांगितले व त्यानंतर ७ ते १० दिवसात माइया वर नमुद मोटार कारची मला डिलिव्हरी मिळणार असल्याचे त्यांनी मला सांगितले. त्यावेळी मी त्यांना दिनांक २८ जानेवारी २०१९ रोजी रक्कम रूपये ३४,२७,६१९/- रूपयांचा अॅक्सीस बॅकेचा धनादेश मी कार बाझार ऑटो. प्रा. लि. कंपनीच्या श्रीमती निधी अयर (सेल्स हेड) दिला. त्यानंतर मी पुढील १० दिवसानंतर कार बाझार ऑटो. प्रा. लि. यांच्या वर नमुद ऑफिसमध्ये वारंवार माइया गाडीच्या डिलिव्हरीबाबत विचारणा केली. परंतू त्यांनी माइया वर नमुद बुकींग केलेल्या मोटार कारची डिलिव्हरी दिली नाही. त्यानंतर मी सदर गाडीच्या डिलिव्हरीबाबत कार बाझार ऑटो. प्रा. लि. कंपनीशी वारंवार विचारणा केल्यावरून त्यांचेकडून मला दिनांक १३ मार्च २०१९ रोजी कळविण्यात आले की, ते मला माइया गाडीची डिलिव्हरी देतील, तसेच गाडी डिलिव्हरी होण्यास विलंब लागल्याने माइया एकूण रकमेवर १२.५ टक्के दराने व्याज देतील. परंतू मला माइया गाडीची डिलिव्हरी मिळाली नाही. त्यावर दिनांक ०९ एप्रिल २०१९ रोजी मला कार बाझार ऑटो. प्रा. लि. यांच्याकडून कळविण्यात

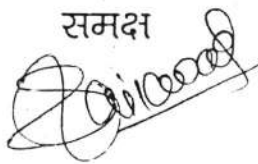
आले की, त्यांनी माझी नवीन बुकींग केली असून ते मला दिनांक ३१ मे २०१९ रोजी पर्यंत मोटार कार डिलिव्हरी देतील तसेच डिलिव्हरी विलंबासाठी रक्कम रु. ०१,०५,९९५/- रु. देतील. परंतु त्यांनी माझी बुक केलेली कार त्याचप्रमाणे विलंबाची रक्कम ०१,०५,९९५/- ही दिलेली नाही.

त्यानंतर दिनांक ११ जुन २०१९ रोजी त्यांनी मला पुन्हा एकदा कळविले की, पुढील २४ तासांच्या आत ते मला माझ्या मोटार कारच्या डिलिव्हरीची दिनांक कळवतील. परंतु अद्याप पर्यंत त्यांनी मला माझी बुक केलेली कार अथवा माझे कडून घेतलेले रक्कम ३४,७७,६१९/- रु. ही देखील परत केलेली नाही. तसेच श्री. किरण सिन्हा व श्रीमती निधी अय्यर यांनी मला दिनांक २०/०७/१९ तारखेचा अभ्युदय को. बँक लि. शास्त्रीनगर शाखा गोरेगाव पश्चिम बँकेचा रक्कम रूपये ३८०२०८०/- चा चेक देखील दिला होता, परंतु तो चेक बाउन्स झाला आहे.

तरी दिनांक २२/१२/१८ ते दिनांक ११/०६/१९ च्या दरम्यान "कार बाझार" ऑफिस क्र. ३ व ४, १ ला माळा, वैभव को.ऑप.हौ.सो., बि. नं. २४, शास्त्रीनगर, गोरेगाव पश्चिम मुंबई या प्रा.लि. कंपनीचे डायरेक्टर श्री. किरण सिन्हा व श्रीमती सविता सिन्हा उर्फ निधी अय्यर यांनी संगणमत करून मला Alturas Model G4, 4WD, 8AT Colour- Regal Blue ही कार विक्री करण्याचा बहाणा करून रक्कम रूपये ३४,७७,६१९/- ची फसवणूक केली आहे, म्हणून माझी त्यांच्याविरोधात कायदेशीर तक्रार आहे.

माझा वरील जबाब संगणकावर टंकलिखित करण्यात आला असून तो मला वाचून व हिंदीतून समजावून सांगितला, तो माझे सांगणेप्रमाणे बरोबर व खरा आहे.

समक्ष



(सुरज सिद्राम गायकवाड)

पोलीस उपनिरीक्षक

गोवंडी पोलीस ठाणे, मुंबई



(श्री. सतिश दास)

स.पो.ओ.

व.पो.पि.

पो.नि. (गुन्हे)

18 NOV 2019

तक्रार झाल्याची सविस्तर चौकशी

तक्रारदाराने / फिर्यादीने तक्रार करण्याकरिता झालेल्या विलंबाची कारणे

काल तथा मा. वरिष्ठांची परवानग
वैय्य.

11

Reasons for delay in reporting by the Complainant / Informant

9. चोरीस गेलेल्या/अंतर्भूत मालमत्तेचा तपशील (आवश्यकतेनुसार नमुना फॉर्म जोडावा) सविस्तर मजकूर पाठीमागे लिहावे.

Particulars of properties stolen and involved (Attach necessary Proforma) write down details on blank back page.

10. (a) चोरीस गेलेल्या / अंतर्भूत मालमत्तेचे एकूण मूल्य 84,77,619/- रु. ची फक्तवणूक.
Total Value of properties stolen / involved

(b) चोरीची मिळालेली मालमत्ता (Recovered Properties)

11. अकस्मात मृत्यू / अपघाती मृत्यू असल्यास त्याचा क्रमांक

Unnatural / Accidental Death Case No., if any

12. पहिल्या खबरीची थोडक्यात हकिगत (आवश्यक असल्यास स्वतंत्र कागद जोडावा) सविस्तर पाठीमागील कोऱ्या पानावर लिहावे.

First Information brief contents (Attach separate sheet, if required) : Detail write down back blank page.

यातील नमुने तारीख, वेळी व ठिकाणी यातील कोलम क्र. 7 मधील झारिपीतानी झापसाल संगणक काल यातील फिर्यादी यांना Altrus model G4 4WD, 8 AT, colour - Regal Blue. ही कार विक्री करणाऱ्या बंधाने कालम रक्कम रुपये 84,77,619/- ची फिर्यादी यांची फक्तवणूक केली म्हणून पुढील कलम 420, 84 भादवि नोंद.

13. केलेली कार्यवाही - 1. वरील फिर्यादीवरून कॉलम नं. 2 मधील कलगाप्रमाणे गुन्हा दाखल करून तपासावर घेतला, तपास करण्याचे आदेश दिले त्या तपासिक अंमलदाराचे नाव व हुदा :

पोलीस उपनिरीक्षक सुरज सिद्धाम गाथकण्ड.

2. तपास नाकारण्यात आला त्याचे कारण,

3. दुसऱ्या पोलीस ठाण्याकडे वर्ग करण्यात आला. पोलीस स्टेशन गोरेगाव पोलीस ठाणे राज्य महाराष्ट्र.
Action taken : Since the above information reveals Commission of offence (s) u/s as mentioned at Item No. 2 :

(1) Registered the case and took up the Investigation or Directed (Name of I.O.) Rank No. to take up the Investigation or

(2) Refused Investigation due to (3) Transferred to P. S. District on point of jurisdiction

तक्रारदाराने / फिर्यादीने फिर्याद वाचून पाहिली. फिर्याद बरोबर नाही असल्याचे पाहून / वाचून / ऐकून बरोबर नोंदविली असल्याचे त्याने मान्य केले व त्याची एक प्रत त्यास विनामूल्य देण्यात आली.

(e) F.I.R. read over to the Complainant / Informant, admitted to be correctly recorded and a copy given to the Complainant / Informant, free of cost.

(R.O.A.C.)

Dahil

14. तक्रारदाराने सही व अंगठ
Signature and Thumb Impression of the Complainant / Informant.

पोलीस ठाणे प्रभारी अधिकार्याची सही P.S.
Signature of Officer in-charge, Police Station
संपूर्ण नाव Name सुरज सिद्धाम गाथकण्ड
पदनाम Rank पोलीस उपनिरीक्षक
तपासिक अं चा कोड क्र. गोवडी पोलीस ठाणे, मुंबई
Posting
Code No. of I. O.

15. 1. न्यायालयास सादर केल्याची तारीख.....

1. Date and time of submitted to the Court.

प्रत, 2. फिर्यादी, 3. पोलीस अधीक्षक (संगणक), 4. तपासिक अंमलदार, 5. स्थळ प्रत.
Copy to 2. Complainant, 3. Supdt. of Police (Computer), 4. Inv. Officer, 5. Office Copy

Attachment to item 7 of First Information Report

स.पो.आ. व.पा.प. पो.नि. (गुन्हा)

118 NOV 2019

DATE 16th June, 2019

The Station In charge
Giovandi
Mumbai,

(12)

Dear Sir,

This complaint is to bring to your kind attention that a company named Car Bazaar Automobiles Pvt Ltd. India now operating from Goregaon East has cheated me of Rs 34,77,619=00 being the cost of a car called Alturas (Model G4 4WD AT) Regal Blue. At the time of the booking, I was under the impression that Car Bazaar was a Authorized dealer of Mahindra. The sequence of events from the time of negotiation till-date are as under;

- 1) After a prolonged price negotiation with Ms Nidhi Iyer the representative of the company the sale price of the car was mutually agreed at Rs 34,77,619=00.
- 2) The initial Booking amount of Rs 50,000=00 was paid vide cheque for which receipt number 508 dated 22nd Dec, 2018 was issued (copy enclosed)
- 3) On 28th January 2019 an e-mail was sent to me demanding payment of the balance amount of Rs 34,27,619=00 with delivery promised within 7 to 10 working days. (Receipt No 534 dated 28th Jan, 2019)
- 4) The car should have been delivered on the 7th or 8th of February 2019 as promised. However, Ms Nidhi Iyer gave some excuse and finally informed me that it was not possible to deliver the car on the promised date.
- 5) Thereafter the delivery was promised in the 1st week of March 2019 which also did not materialise.
- 6) It was then promised that by mid April the delivery

Accepted
17/6/19.

व्यक्तिगत वेकनिस

महाराष्ट्र पोलीस बंधू, मुंबई

would be given. When this also did not materialise, Ms Nidhi Iyer came to my residence at Deonar, Chembur and confirmed vide letter dated 9th April, 2019 (copy enclosed) that delivery would be given within 31st May 2019.

- 7) Since I threatened to complain they agreed to pay interest @ 12.5% on the amount collected from me.
- 8) I agreed to this settlement because I realised that the company was cheating me and it made sense to take delivery rather than cancel the booking. In the 1st week of April 2019 Mahindra increased the price of the car which difference the company agreed to bear as the delivery of my car should have been made much before the hike in price (original delivery date 7th/8th Feb 19).
- 9) When Car Bazaar that I may lodge a police complaint the MD Mr Kiran Sinha came to my residence for a settlement. During the course of the discussion he admitted that Car Bazaar did not have a car ready for delivery. This was contrary to what Ms Nidhi Iyer had informed me over phone. She told me that the car was in a warehouse in Bhiwandi and they were conducting a pre delivery inspection (PDI). Once this was completed they will start with the registration process for delivery.
- 10) After discussion, I asked Mr Kiran Sinha that he should;
 - a. credited my account on 15th June with Rs 38,02,080/- being the current cost of the car.
 - b. pay me interest @ 36% on Rs 34,77,619/- which was lying with Car Bazaar from 30th Jan 2019.
- 11) Mr Kiran Sinha has refused to settle my legitimate demand and told me that Car Bazaar will decide.

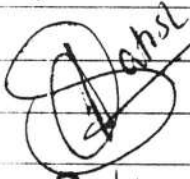
DATE: _____

(14)

What compensation will be paid. He also said that this payment will not be paid before 30 days.

I request that your office take on record this letter as a formal complaint and help recover the loss that I have suffered. Needless to add that this matter is taking a toll on my health as the amount involved is substantial.

Thanking you,
yours faithfully.



Satish Das

My residential address

11201 Aphrodite, Raheja Aeropolis II,
Demar Pada Road, Near Telecom Factory,
Chembur, Mumbai - 400082

My Contact NO. - 9821611169.

Mr. Kiran Sinha (MD Car Baggar)

Mobile NO. 9820052553

Ms Nidhi Iyer

Mobile NO. 9892515150



CAR BAZAAR INDIA

The all brand new car shop
www.carbazaarindia.com

15

CAR BAZAAR AUTOMOBILES PVT. LTD

Office no. 3&4, First Floor, Vaibhav CHS Ltd. Bldg No. 24,

Shastri Nagar, Goregaon West, Mumbai - 400104.

Website : www.carbazaarindia.com

RECEIPT

R. No. 508

Date : 22/12/2018

RECEIVED with thanks from Mr. Satish Das

the sum of Rupees Fifty thousand Rupees only

by Cheque / B.D. No. 569369

Dated 22nd DECEMBER 2018

Drawn on ORIENTAL BANK OF COMMERCE

Against Booking/Full/Part Payment of vehicle Mahindra Alturas Model G1-4-4WD-A7

Colour Regal Blue Hypothecation with _____

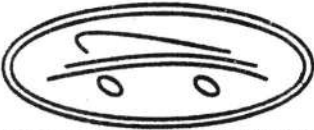
Registration Mumbai

Rs. 50000/-

Subject to realization of Cheque



Authorized Signatory



CAR BAZAAR INDIA

The all brand new car shop
www.carbazaarindia.com

16

CAR BAZAAR AUTOMOBILES PVT. LTD

Office no. 364, First Floor, Vaibhav CHS Ltd. Bldg No. 24,

Shastri Nagar, Goregaon West, Mumbai - 400104.

Website : www.carbazaarindia.com

RECEIPT

R. No. 534

Date: 28/1/2019

RECEIVED with thanks from Mr. Satish Das

the sum of Rupees Thirty four lakh Twenty Seven thousand Six hundred and Ninety

by Cheque / D. D. No. 976583

Dated 28-01-19

Drawn on Axis Bank Ltd Fort Branch Mumbai.

Against Booking/Full/Part Payment of vehicle Mahindra - Alturas Model GT-4-4WD-A

Colour Regal Blue

Hypothecation with _____

Registration Mumbai

Rs. 3427619/-

Subject to realization of Cheque



Authorized Signatory

Fwd: Balance Payment for Mahindra Altura G-4 4WD - AT,Regal Blue

Satish Das <satish.d2305@gmail.com>
To: Shruti Das <shruti.d.das@gmail.com>

Tue, 11 Jun, 12:30

----- Forwarded message -----

From: <kathleen@carbazaarindia.com>
Date: Mon, 28 Jan 2019, 12:32
Subject: Balance Payment for Mahindra Altura G-4 4WD - AT,Regal Blue
To: <satish.d2305@gmail.com>

Respected Sir,

Kindly go through the price break up for above mentioned vehicle,

Ex Showroom:- 2995000

Registration:- 451800

Insurance:- 67619

TCS :- 29950

Handling Charges :- 7080

Fastag :- 600

Road Safety Tax :- 8485

Onroad Price :- 3560534

Discount:- 82915

Final On Road: 3477619

Minus Booking Amount :- 50000

Total Balance To Be Paid:- 3427619

Delivery will be done within 7 to 10 working days once the entire payment is made.

Documents required for registration are:

1. 1. Pan Card Copy of the end user
2. Aadhar Card Original of the end user
- 33 3. Passport copy or Voter id copy
- 4 4. 2 Passport Size Photo
5. Form 20 with Signature of the end user

(18)

Regards,

Delivery Team : Carbazaar Automobiles Pvt Ltd,

Office # 3 & 4, First Floor, Vaibhav CHS, Bldg #24,

Shastri Nagar, Goregaon West, Mumbai 400104.

Website: www.carbazaarindia.com

Fwd: Re: Mahindra Alturas G-4 -4WD-AT

(19)

2 messages

satish.d2305 <satish.d2305@gmail.com>
To: <shruti.d.das@gmail.com>, <rads_7das@rediffmail.com>

Wed, 13 Mar, 10:53 PM

They have agreed for 12.50% interest.

Sent from my Samsung Galaxy smartphone.

----- Original message -----
From: kathleen@carbazaarindia.com
Date: 13/03/2019 18:07 (GMT+05:30)
To: "satish.d2305" <satish.d2305@gmail.com>
Subject: Re: Mahindra Alturas G-4 4WD-AT

This is to confirm that we got an approval and we shall compensate with a rate of interest of 12.50% per annum for number of days delayed towards the full

amount paid by you for the Mahindra Alturas -G4-4WD-AT.

Regards,

Delivery Team : Carbazaar Automobiles Pvt Ltd,
Office # 3 & 4, First Floor, Vaibhav CHS, Bldg #24,
Shastri Nagar, Goregaon West, Mumbai 400104.
Website: www.carbazaarindia.com

----- Original Message -----
From: satish.d2305
To: kathleen@carbazaarindia.com
Sent: Friday, March 08, 2019 6:05 PM
Subject: Re: Mahindra Alturas G-4 -4WD-AT

I have just been informed by Ms Nidhi that the car can land in 10 days time. Another 4 working days for the paper work.

- 1. The interest compensation should be @ 12.50% which is what I lost on my fixed deposit.
 - 2. The interest should from 30th January 2019 till one day before the car is handed over to me.
 - 3. Interest should be on Rs. 35,77,619
- Kindly send a confirmation to this effect
Regards
Satish Das

Sent from my Samsung Galaxy smartphone.

----- Original message -----

From: kathleen@carbazaarindia.com
Date: 08/03/2019 12:32 (GMT+05:30)
To: satish.d2305@gmail.com
Subject: Mahindra Alturas G-4 -4WD-AT

20

Respected sir,

This is to confirm that we shall compensate with a rate of interest of 8.50% per annum for number of days delayed towards the full

amount paid by you for the Mahindra Alturas -G4-4WD-AT.

Regards,

Delivery Team : Carbazaar Automobiles Pvt Ltd,

Office # 3 & 4, First Floor, Vaibhav CHS, Bldg #24,

Shastri Nagar, Goregaon West, Mumbai 400104.

Website: www.carbazaarindia.com

Satish Das <satish.d2305@gmail.com>
To: Shruti Das <shruti.d.das@gmail.com>

Tue, 11 Jun, 12:33 PM

[Quoted text hidden]



CAR BAZAAR INDIA
The all brand new car shop
www.carbazaarindia.com

Office No. 3&4, First Floor, Vaibhav CHS Ltd. Bldg No. 24,
Shastri Nagar, Goregaon West, Mumbai - 400104.

Website : www.carbazaarindia.com

21

Date: 9th April 2019.

To,

Mr. Satish Das,

Subject: Delivery of Mahindra Alturas, Regal Blue, G4, 4 WD Automatic.

Respected Sir,

As per the minutes of the meeting today, kindly go through the mutual discussion agreed upon by us.

The above mentioned car has a minimum waiting of six weeks. So tentative delivery shall be before or on 31st of May 2019. (Please note that we shall be ordering a fresh car as the last order shall be cancelled due to the price hike and scheme change.) Also interest compensation agreed by both of us is Rs 105995/- which shall be paid to you via cheque or RTGS on the date of delivery. In addition to this we will also be bearing the price rise of approximately Rs 87000/- over and above the prevailing discount scheme.

Request you to kindly acknowledge the above mentioned so that we could place the fresh order.

Regards,

Authorised Signatory.

Carbazaar Automobiles Pvt Ltd.





Shruti Das <shruti.d.das@gmail.com>

Fwd: Delivery of Mahindra Alturas G4 4 WD Automatic, Regal Blue, Mumbai Individual Registration.

2 messages

Satish Das <satish.d2305@gmail.com>
To: Shruti Das <shruti.d.das@gmail.com>

22

Tue, 11 Jun, 12:29 PM

----- Forwarded message -----

From: <kathleen@carbazaarindia.com>
Date: Fri, 7 Jun 2019, 14:51
Subject: Re: Delivery of Mahindra Alturas G4 4 WD Automatic, Regal Blue, Mumbai Individual Registration.
To: <satish.d2305@gmail.com>

Respected Sir,

Kindly accept our apologies for the delay in delivery for the above mentioned car as we have been awaiting the current month's discount as per the price promised to you.

We shall be sending you the final date of delivery within the next 24 hours.

Regards,
Delivery Team,
Carbazaar Automobiles Pvt Ltd.

Satish Das <satish.d2305@gmail.com>
To: Shruti Das <shruti.d.das@gmail.com>

Tue, 11 Jun, 12:32 PM

[Quoted text hidden]

CHEQUES RETURNING MEMO



Bank code				
Instrument no.	100355			
Amount	3802080			

Branch: Fort

Date: 30-07-2019

(23)

Cheque(s)/refund order(s)/pay order (s) is/are returned for reason(s)

No. (s) 14

004010100006564

- | | | | |
|----|---|----|--|
| 1 | Payee's endorsement required. | 20 | Account Closed |
| 2 | Payee's endorsement irregular. | 21 | No advice. |
| 3 | Crossed to two banks. | 22 | Payee's Name Required |
| 4 | Specially crossed to _____ bank. | 23 | Not drawn on us |
| 5 | Not arranged for. | 24 | Cheque is collectable at par may be presented on counter. |
| 6 | Refer to drawer | 25 | Cheque contains extraneous matter. |
| 7 | Full cover not received. | 26 | Drawer's Signature/authority to operate on the account not received at this office |
| 8 | Exceeds arrangement. | 27 | Payee's thumb impression requires attestation by a Magistrate under his court seal or by collecting bankers. |
| 9 | Effects not cleared; please present again on _____ | 28 | Clearing House Stamp required |
| 10 | Drawer's signature differs from the specimen on record. | 29 | Funds insufficient. |
| 11 | Drawer's signature required. | 30 | Endorsements require collecting bankers confirmation |
| 12 | Drawer's signature incomplete. | 31 | Opening Balance insufficient |
| 13 | Withdrawals from account stopped by drawer's death/insolvency/Lunacy. | 32 | Not Encoded Correctly |
| 14 | Payment stopped by the drawer. | 33 | Amt. in words and figures differs |
| 15 | Payment stopped under Court Order. | 34 | Present Through Proper Bank |
| 16 | Alteration in date/figures/words require drawer's signature | 35 | Exceeds the limit for outstation |
| 17 | Cheque is post dated / out of date. | 36 | Payable At _____ |
| 18 | Cheque/pay order is mutilated and require bank's guarantee. | 37 | Re validated instrument re present at issuing branch. |
| 19 | Amount in protective crossing incorrect / required / illegible | 38 | A/c. Frozen |
| | | 39 | No advice. Please present again |

For  **Axis Bank Ltd**
 Authorised Signatory.



ABHYUDAYA
CO-OPERATIVE BANK LTD.
(MULTI-STATE SCHEDULED BANK)

अभ्युदय को-ऑप. बँक लि. (मल्टी स्टेट शेड्यूलड बँक)
ABHYUDAYA CO-OP. BANK LTD. (Multi-State Scheduled Bank)

Valid for three months from the date of iss

20072019
M M Y Y Y

SHASTRI NAGAR, GOREGAON (W) BRANCH: Shop No.2, 3, 5 & 6A, Vrindavan Chs Ltd
Building No.9, Shastri Nagar Road No.1,, Goregaon (W),, Mumbai - 400104

Pay SATISH Das

या धारक को or Bearer

रुपये Rupees Thirty, Eight Lakhs Two Thousand Eighty

only

अदा करें ₹ 3802080.00

A/c. No. 105021100000299

ABHYUDAYA LTD.
CHEMBUR BR.-963

24

For CAR BAZAAR AUTOMOBILES PVT LTD

PROPRIETOR

Please sign above

CBS BRANCH SNG RTGS/NEFT/IFSC CODE: ABHY0065064

⑈ 100355⑈ 400065064⑈ 000299⑈ 11

38
17
55

3-2

14-02-2019 11:06:56 AM
MANIPAL TECHNOLOGIES LTD. MUMBAI. (TS-2010)

CHECKS UNDER REVIEW

AP

All out stamps are cancelled

AP

 **AXIS BANK LTD.**
Chembur Branch, Mumbai-400 071.

4040100001010700

4851

25

Bank Name: Axis Bank
Mumbai

Process Date 22/07/2019 To 22/07/2019
Clearing Type 01

Return Memo

Branch : CHEMBUR
To,
Depositor Name : SATISH DAS
Depositor Account No. : 004010100006564
Depositor Address :

Dear Sir/Madam,
The following cheque has been returned by the paying bank for the reason stated below.

Present Date : 20/07/2019
Branch Code : 063
Batch No. : 1,881
Cheque No. : 100355
Cheque Amount : 3,802,080.00
Return Reason Code : 20
Reason For The Return : PAYMENT STOPPED BY THE DRAWER

Return Date : 22/07/2019
Paying Bank Details : ABHYUDAYA CO-OP.BANK LTD.
Doc Type : B
Drawee Sort Code : 400065064
Present Sort Code : 400211012
Scanning Type : CDK

Authorized Signatory

This return memo is generated from the information in the return file received from Clearing House as per the return processing guidelines specified in WESTERN GRID Clearing House guidelines

भारतीय डाक



India Post

26

EM062061605IN IVR:697706206160

SP TFDONAR SD <400088>

Counter No:7,16/10/2019,09:19

To:POLICE COMMIS,MAIN BLDG,DR/D.N

PIN:400001, Mumbai GPO

From:SATISH DAS,1201,APHRODITE R

Wt:10gms

Amt:17.70(Cash)Tax:2.70

<Track on www.indiapost.gov.in>

Dated 11th October, 2019

To
The Police Commissioner's Office
Main Building, Dr. D.N. Road,
Fort, Mumbai- 400 001.

(21)

Sir,

Sub: Cheating by Car Bazaar Automobiles.....regarding.
.....

My name is Satish Das. I write this mail in frustration because of my inability to have an FIR registered despite a lapse of 76 days. Brief details are as under:

1. I booked a car with Car Bazaar on 22nd Dec 2018 with an initial payment of Rs. 50000/-. On 28th January 2019, I paid the balance amount Rs.34,27,619 with delivery promised in 7 days.
2. In the intervening period, delivery was promised on various dates, until 31st May 2019 I realized that Car Bazaar was cheating me.
3. I lodged a complaint with Govandi Police station on 16th June 2019.
4. I was advised by Govandi Police station to wait till 20th July 19 as a cheque was issued as refund for Rs.38,02,080/- being cost of the vehicle as on date. The cheque bounced which was informed by my Bankers.
5. Accordingly, I met Mr. Suraj Gaikwad(SI) of Govandi Police station and informed him of the same. He processed the papers on the same day addressed to the DCP for permission to register the FIR.
6. It is close to two & half months now and the FIR is still not registered. On inquiring with Mr. Suraj Gaikwad he promises that it will be done shortly.
7. Can the Commissioners' office kindly confirm if it takes so much time to file an FIR. Can I have a meeting with you Sir to have this matter of the FIR resolved at the earliest and thereafter help me in recovering the money that I have lost. My concern is that this undue delay of having the FIR delayed will only help the owners of Car Bazar to either liquidate their assets or have it transferred to a third party. Will the department take the responsibility of making good the money on account of this undue delay?

Awaiting a favorable response.

Regards

Satish Das

Mobile - 9821611169

Land line- 022-25550036

Residential address: 1201 Aphrodite, Raheja Acropolis II, Deonar Pada road, Near Telecom Factory, Chembur, Mumbai- 400088

समजपत्र



जावक क्र. ५९१५/२०१९
गोवंडी पोलीस ठाणे, मुंबई,
दि. २०/०६/२०१९
पोलीस ठाणे दु. क्र.
(०२२) २५५६२१७२/७३

प्रति,

श्री. सतिश दास
१२०१, ऑफोडाईट, रहेजा अक्रोपॉलिस-२,
छेवनार पाडा रोड, टेलिकॉम फॅक्टरी रोड, चेंबुर मुंबई- ८८

विषय:- आपणाकडून प्राप्त तक्रार अर्जाबाबत चौकशी करण्याच्या अनुषंगाने.

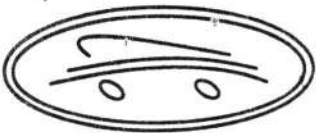
महोदय,

या पत्राद्वारे आपणास कळविण्यात येते की, आपणाकडून गोवंडी पोलीस ठाणेस एक तक्रार अर्ज प्राप्त झालेला आहे. सदर तक्रारीच्या अनुषंगाने आपणाकडे चौकशी करणेसाठी तसेच आपला सविस्तर जबाब नोंद करणे अत्यावश्यक आहे.

तरी आपण पुढील तीन दिवसात सदर तक्रार अर्जाचे चौकशीचे अनुषंगाने कार्यालयीन कामकाजाचे वेळांमध्ये प्रत्यक्ष पोलीस ठाणेस येवून निम्न स्वाक्षरीत यांना भेटणे. अन्यथा आपणाला सदर तक्रारीमध्ये काहीही स्वारस्य दिसून येत नाही असे समजण्यात येईल.

(सुरज गायकवाड)
पोलीस उपनिरीक्षक
गोवंडी पोलीस ठाणे, मुंबई

पोउपनि. सुरज गायकवाड मो.क्र. ९८९०८७१७२१



CAR BAZAAR INDIA

The all brand new car shop
www.carbazaarindia.com

CAR BAZAAR AUTOMOBILES PVT. LTD

Office no. 384, First Floor, Vaibhav CHS Ltd. Bldg No. 24,

Shastri Nagar, Goregaon West, Mumbai - 400104.

Website : www.carbazaarindia.com

RECEIPT

(29)

R. No. **534**

Date : 28/1/2019

RECEIVED with thanks from Mr. Satish Das

the sum of Rupees Thirty four lakh Twenty Seven thousand Six hundred and Nineteen only

by Cheque / D. D. No. 976583 Dated 28-01-19

Drawn on Axis Bank Ltd, Fort Branch, Mumbai.

Against Booking/Full/Part Payment of vehicle Mahindra - Alturas Model GT-4-4WD-AT

Colour Regal Blue Hypothecation with _____

Registration Mumbai

Rs. 3427619/-

Subject to realization of Cheque



Authorised Signatory



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www.carbazaarindia.com

CAR BAZAAR AUTOMOBILES PVT. LTD

Office no. 3&4, First Floor, Vaibhav CHS Ltd. Bldg No. 24,

Shastri Nagar, Goregaon West, Mumbai - 400104.

Website : www.carbazaarindia.com

RECEIPT

30

R. No. **508**

Date: 22/12/2018

RECEIVED with thanks from Mr. Satish Das

the sum of Rupees Fifty thousand Rupees only

by Cheque / D.D. No. 569369 Dated 22nd DECEMBER 2018

Drawn on ORIENTAL BANK OF COMMERCE

Against Booking/Full/Part Payment of vehicle Mahindra Alturas Model G-4-4WD-AT

Colour Regal Blue Hypothecation with _____

Registration Mumbai

Rs. 50000/-

Subject to realization of Cheque



Authorised Signatory

Date: 9th April 2019.

(31)

To,

Mr. Satish Das,

Subject: Delivery of Mahindra Alturas, Regal Blue, G4, 4 WD Automatic.

Respected Sir,

As per the minutes of the meeting today, kindly go through the mutual discussion agreed upon by us.

The above mentioned car has a minimum waiting of six weeks. So tentative delivery shall be before or on 31st of May 2019. (Please note that we shall be ordering a fresh car as the last order shall be cancelled due to the price hike and scheme change.) Also interest compensation agreed by both of us is Rs 105995/- which shall be paid to you via cheque or RTGS on the date of delivery. In addition to this we will also be bearing the price rise of approximately Rs 87000/- over and above the prevailing discount scheme.

Request you to kindly acknowledge the above mentioned so that we could place the fresh order.

Regards,

Authorised Signatory.

Carbazaar Automobiles Pvt Ltd.



32

SCREENING SHEET

LEAD DATE: LEAD SOURCE: AREA:

CUSTOMER'S NAME: MR. SATISH DAD NUMBER:

CONSULTANT:

CAR DETAILS:

MAKE: MAHINDRA
 MODEL: ACTURAS G4
 SUB MODEL: 4 WD AUTOMATIC
 REGISTRATION: MUMBAI
 COLOUR: REGAL BLUE
 VARIANT: DIESEL

PROFILE

COMPANY'S NAME:
 CORPORATE DISCOUNT:
 EXISTING CAR: YES/ NO
 CAR OWNED BY: APHRODITE
 IF NOT SELF RELATION: 1201, RAHEJA ACROPOUL
 MAKE:

EMAIL ID:

USED CAR DETAILS

MAKE: COLOUR:
 MODEL: OWNERSHIP:
 SUB MODEL: MFTR YEAR AND MONTH: 3492915
 VARIANT: HAS EVALUATED THE CAR YES/ NO: - 3410000
 TRANSMISSION: WILL SELL PRE OR POST PURCHASE:
 KMS DRIVEN: EXPECTS: 82915 - DISCOUNT

PRICE BREAK UP

EX SHOWROOM: 2995000
 REGISTRATION: 451800
 INSURANCE: —
 0% DEPRECIATION: —
 WARRANTY: —

LOAN BREAK UP

TENURE	36 MTHS	48 MTHS	60 MTHS
LOAN AMT:			
EMI:			
STAMP DUTY:			
DOWN PAYMENT:			

ACCESSORIES: FASTAG - 600
 OTHER: TCS - 29950

INCIDENTAL CHARGES - 7080

ROAD SAFETY TAX - 8485

CALCULATION

ON ROAD: 3492915 REGISTRATION:
 WANTS TO BOOK WITHIN INSURANCE:
 2 DAYS 1 WEEK 2 WEEKS TO AGENT:
 TOTAL:

WANTS DELIVERY WITHIN:

33

UTILITY FORMS PVT. LTD. / CTS - 2010

ओरियन्टल बैंक ऑफ कॉमर्स
ORIENTAL BANK OF COMMERCE

गोकुलधाम, गोरेगांव(ई), मुंबई-400063
GORULDHAM, GOREGAON(E), MUMBAI - 400063
IFSC CODE : ORBC0100521

VALID FOR THREE MONTHS FROM THE DATE

2 2 1 2 2 0 1 8
D D M M Y Y Y Y

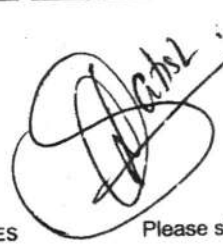
PAY Car Bazar Automobiles Pvt. Ltd.

या धारक को OR BEARER

रुपये RUPEES fifty thousand Only

अदा करें। ₹ 50,000/-

खाता सं A/c No. No 05212011022024



UFPL
MSB/U

सभी सीबीएस शाखाओं पर देय PAYABLE AT ALL CBS BRANCHES

Please sign above

⑈ 569369⑈ 400022016⑈

31



34

भारतीय विशिष्ट ओळख प्राधिकरण

भारत सरकार

Unique Identification Authority of India

Government of India

नोंदविण्याचा क्रमांक / Enrollment No 2017/90472/04923

To

सतिश दास

Satish Das

S/O: A. V. Dasan

1201, APHRODITE, RAHEJA ACROPOLIS-II

DEONAR PADA ROAD

CHERAI

Mumbai

T.f.donar Mumbai Mumbai

Maharashtra 400088

9821611169

10/11/2013

Ref: 214 / OBL / 332732 / 332866 / P



SH636319866FT



आपला आधार क्रमांक / Your Aadhaar No. :

6403 6932 8902

आधार - सामान्य माणसाचा अधिकार



भारत सरकार

Government of India

सतिश दास

Satish Das

जन्म तारीख / DOB : 23/05/1956

पुरुष / Male



6403 6932 8902

आधार - सामान्य माणसाचा अधिकार

Handwritten signature

35

स्थायी लेखा संख्या /PERMANENT ACCOUNT NUMBER

AACPD0239N



नाम /NAME

SATISH DAS

पित का नाम /FATHER'S NAME

VIRUPIL DASAN ARICOT

जन्म तिथि /DATE OF BIRTH

23-05-1956

हस्ताक्षर /SIGNATURE

Satish Das

R. Singh

आयकर निदेशक (पद्धति)

DIRECTOR OF INCOME TAX (SYSTEMS)

Satish Das

